GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2043 ANSWERED ON:16.03.2005 DISTRICT LEVEL PLANNING Sippiparai Shri A. Ravichandran

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission proposes to introduce and promote district level planning/district level budgeting through local Government institution; and
- (b) if so, the details, thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (b): Decentralised planning has been advocated since the beginning of the planning era. After the 73rd and 74th Constitutional Amendment Acts, the responsibility for preparation of plans for economic development and social justice and their implementation in relation to subjects listed in the Eleventh and Twelfth Schedule of the Constitution have been assigned to Panchayats / Urban Local bodies. The State Governments are required to constitute district Planning Committees (DPCs) to facilitate the process of district planning and budgeting.